C.P. No. 09/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

M/s. Chanda J. Mukharjee

V/s.

M/s. Siemenn Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER Company Appeal 09/59/NCLT/MB/MAH/2016

None present. List this matter on 6.11.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)